

ITEM NO.17

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 2866/2024

SEEMA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 22-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Alakh Alok Srivastava, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

Mr. M. R. Shamshad, AOR

Mr. Arijit Sarkar, Adv.

Ms. Nabeela Jamil, Adv.

Mr. Gaurav Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 3 have filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar